

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 1249
FOR ANSWER ON 30.07.2024

LABOUR RETRENCHED BY SAIL

1249. SMT. JOBA MAJHI:

Will the Minister of STEEL be pleased to state:

the number of hired contractual labourers and daily wage labourers retrenched by the Steel Authority of India (SAIL) in Jharkhand during the last five years?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

Contractual labourers and daily wages labourers are engaged by the contractor through job contracts/ service contracts of Steel Authority of India Limited(SAIL). They are not hired directly by SAIL. Thus, there is no question of any retrenchment under the Industrial Dispute Act, of the contractual labourers/ daily wages labourers in Jharkhand by SAIL.
